

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PERWEIN TRADING PRIVATE
LIMITED**

1.	NAME OF CORPORATE PERSON	PERWEIN TRADING PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	NOVEMBER 1, 2000
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	MINISTRY OF CORPORATE AFFAIRS
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51100MH2000PTC129423
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	304 MEHTA COURTGILDER LANE MUMBAI – 400008
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	OCTOBER 15, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. UMESH LAKHANI ADDRESS: BATHIYA & ASSOCIATES LLP, 910, HUBTOWN SOLARIS, N.S. PHADKE ROAD, NEAR EAST WEST FLYOVER, MUMBAI – 400069 EMAIL: umesh.lakhani@bathiya.com TEL NO.: +91 22 6133 8000 REGISTRATION NUMBER: IBBI/IPA-001/IP-P00322/2017-18/10592
8.	LAST DATE FOR SUBMISSION OF CLAIMS	NOVEMBER 14, 2020

Notice is hereby given that the Perwein Trading Private Limited has commenced voluntary liquidation on October 15, 2020.

The stakeholders of Perwein Trading Private Limited are hereby called upon to submit a proof of their claims, on or before November 14, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



(Umesh Lakhani)

Date: October 15, 2020

Place: Mumbai

Registration Number: IBBI/IPA-001/IP-P00322/2017-18/10592